

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.18607 of 2021 (PIL)

Sanjiv Joshi

....

Petitioner

In person

-versus-

State of Odisha and others

....

Opposite Parties

Mr. P.K. Muduli, AGA,

**CORAM:
THE CHIEF JUSTICE
JUSTICE A. K. MOHAPATRA**

**ORDER
10.12.2021**

Order No.

12. 1. Mr. Pattjoshi, learned Senior counsel for the Petitioner is stated to be unavailable today.
2. List on 16th December, 2021.

***(Dr. S. Muralidhar)*
Chief Justice**

***(A. K. Mohapatra)*
Judge**